

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 08
(IB)-1367(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd.	Applicant/Petitioner
v.		
C & C Construction Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 18.05.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP	Mr. Pulkit Deora, Adv.
For the EPIL	Mr. Debarshi Bhadra, Adv.
For the BSCPL	Ms. Neha Mathen, Adv.
For the Promoters	Mr. Swapnil Gupta, advocate

ORDER

List IA-2235/2021 for hearing on **08.06.2021**.

Sd/-
(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)